THE

# COUNCIL OF STATE DEBATES

(Official Report)

VOLUME VII

### FIRST SESSION

OF THE

SECOND COUNCIL OF STATE, 1926



DELHI GOVERNMENT OF INDIA PRESS 1926

# Council of State.

#### President:

THE HONOURABLE SIR HENRY MONCRIEFF SMITH, KT., C.1.E.

#### Panel of Chairmen:

THE HONOURABLE MR. PHIROZE C. SETHNA, O.B.E.

THE HONOURABLE SAIYID RAZA ALI.

THE HONOURABLE SIR S. R. M. ANNAMALAI CHETTIYAR, KT.

THE HONOURABLE Ma. J. W. A. BELL.

#### Secretary:

MR. L. GRAHAM, C.I.E., I.C.S.

#### Assistants of the Secretary:

MR. W. T. M. WRIGHT, C.I.E., 1.C.S.

Mr. S. C. Gupta, Bar.-at-Law.

MR. G. H. SPENCE, I.C.S.

#### Committee on Petitions:

THE HONOURABLE RAI BAHADUR LALA RAM SARAN DAS, C.I.E.,

Chairman.

THE HONOURABLE RAJA SIR RAMPAL SINGH, K.C.I.E.

THE HONOURABLE MR. V. RAMADAS PANTULU.

THE HONOURABLE MR. EBRAHIM HAROON JAFFER.

THE HONOURABLE SIR C. SANKARAN NAIR, KT.

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### COUNCIL OF STATE DEBATES

(OFFICIAL REPORT OF THE FIRST SESSION OF THE SECOND COUNCIL OF STATE)

#### **VOLUME VII**

FIRST VOLUME OF SESSION 1926.

#### COUNCIL OF STATE.

Monday, 8th February, 1926.

The Council met in the Council Chamber at Metcalf House, at Eleven of the Clock, being the first day of the First Session of the Second Council pursuant to Section 63D(2) of the Government of India Act, and the Honourable the President (Sir Henry Moncrieff Smith, Kt., C.I.E.) took the Chair.

The Honourable the President, then standing, subscribed the Oath and signed the Roll.

#### MEMBERS SWORN:

His Excellency Field Marshal Sir William Riddell Birdwood, Bart., G.C.B., G.C.M.G., K.C.S.I., C.I.E., D.S.O. (Commander-in-Chief); the Honourable Khan Bahadur Sir Muhammad Habibullah, Sahib Bahadur, K.C.I.E., Kt. (Member for Education, Health and Lands); the Honourable Mr. Satish Ranjan Das, (Law Member); the Honourable Mr. Evelyn Robins Abbott, C.I.E. (Delhi: Nominated Official); the Honourable Major General Sir Robert Charles MacWatt, Kt., C.I.E., M.B., F.R.C.S., K.H.S., I.M.S., (Director General, Indian Medical Service); the Honourable Raja Sir Harnam Singh, K.C.I.E. (Punjab: Nominated Non-Official); the Honourable Mr. John William Anderson Bell (Bengal Chamber of Commerce); the Honourable Sir Arthur Froom, Kt. (Bombay Chamber of Commerce); the Honourable Sir Dinshaw Edulji Wacha, Kt. (Bombay: Nominated Non-Official); the Honourable Sir Charles George Todhunter, K.C.S.I. (Madras: Nominated Official); the Honourable Mr. David Thomas Chadwick, C.S.I., C.I.E. (Commerce Secretary); the Honourable Mr. Arthur Cecil McWatters, C.I.E. (Finance Secretary); the Honourable Mr. James Crerar, C.S.I., C.I.E. (Home Secretary); the Honourable Mr. Arthur Herbert Ley, C.S.I., C.I.E., C.B.E. (Secretary for Industries and Labour); the Honourable Mr. John Perronet Thompson, C.S.I. (Political Secretary); the Honourable Mr. James Alexander Richey, C.I.E. (Educational Commissioner with the Government of India); the Honourable Mr.

Ganesh Srikrishna Khaparde (Berar: Nominated Non-Official); the Honourable Sardar Charanjit Singh (Punjab: Nominated Non-Official); the Honourable Nawab Sahibzada Sayad Mohammad Mehr Shah (East and West Punjab: Muhammadan); the Honourable Mr. Keshav Chandra Roy, C.I.E. (Bengal: Nominated Non-Official); the Honourable Maulvi Abdul Karim (East Bengal: Muhammadan); the Honourable Mr. Thomas Emerson, C.S.I., C.I.E. (Bengal: Nominated Official); the Honourable Saiyed Mohamed Padshah Sahib Bahadur (Madras: Muhammadan); the Honourable Mr. Pundi Chetlur Desika Chari (Burma: General); the Honourable Maulvi Golam Mostafa Chaudhury (Assam: Muhammadan); the Honourable Seth Govind Das (Central Provinces: General); the Honourable Mr. John Austen Hubback '(Bihar and Orissa: Nominated Official); the Honourable Mr. Shah Muhammad Zubair (Bihar and Orissa: Muhammadan); the Honourable Mr. Anugraha Narayan Sinha (Bihar and Orissa: Non-Muhammadan); the Honourable Mr. Mahendra Prasad (Bihar Orissa: Non-Muhammadan); the Honourable Diwan Tek Chand, O.B.E. (Punjab: Nominated Official); the Honourable Colonel Nawab Sir Umar Hayat Khan, K.C.I.E., C.B.E., M.V.O. (Punjab: Nominated Non-Official); the Honourable Raja Nawab Ali Khan (United Provinces: Nominated Non-Official); the Honourable Pandit Shyam Bihari Misra (United Provinces: Nominated Official); the Honourable Saiyid Alay Nabi (United Provinces West: Muhammadan); the Honourable Rai Bahadur Nalininath Sett (West Bengal: Non-Muhammadan); the Honourable Mr. Suhrawardy (West Bengal: Muhammadan); the Honourable Srijut Lokenath Mukherjee (West Bengal: Non-Muhammadan); the Honourable Mian Ali Baksh Muhammad Hussain (Sind: Muhammadan); the Honourable Mr. Ebrahim Haroon Jaffer (Bombay Presidency: Muhammadan); the Honourable Mr. John Ernest Buttery Hotson (Bombay: Nominated Official); the Honourable Rao Sahib Dr. U. Rama Rao (Madras: Non-Muhammadan); and the Honourable Mr. V. Ramadas Pantulu (Madras: Non-Muhammadan).

## BILLS PASSED BY THE LEGISLATIVE ASSEMBLY LAID ON THE TABLE.

THE SECRETARY OF THE COUNCIL: Sir, in accordance with Rule 25 of the Indian Legislative Rules, I lay on the table copies of a Bill further to amend the Code of Criminal Procedure, 1898; a Bill further to amend the Indian Lunacy Act, 1912, a Bill to resolve certain doubts as to the powers, in regard to the attachment of immoveable property, of Provincial Small Cause Courts; a Bill further to amend the Madras Civil Courts Act, 1878; a Bill further to amend the Guardians and Wards Act, 1890; and a Bill to determine the liability of certain Governments to taxation in British India in respect of trading operations, which Bills were passed by the Legislative Assembly at its meetings held on the 21st January, 1926, and 1st and 3rd February, 1926.

THE HONOURABLE THE PRESIDENT: Before adjourning the Council, I would remind Honourable Members that there is a meeting at 12 in this Chamber to-day at which Sir Howard D'Egville will address us on the subject of the formation of a branch in the Indian Legislature of the Empire Parliamentary Association.

The Council then adjourned till Eleven of the Clock on Tuesday, the 9th February, 1926.